

Tariq Anwar, Shri
Tayyab Hussain, Shri
Tytler, Shri Jagdish
Venkataraman, Shri R.
Venkatasubbaiah, Shri P.
Yazdani, Dr. Golam
Zainul Basher, Shri
NOES
Agarwal, Shri Satish
Bosu, Shri Chitta
Biswas, Shri Ajoy
Bosu, Shri Jyotirmoy
Chatterjee, Shri Somnath
Chaudhury, Shri Saifuddin
Dandavate, Shrimati Pramila
Giri, Shri Sudhir
Halder, Shri Krishna Chandra
Hasda, Shri Motilal
Horo, Shri N. E.
Mahata, Shri Chitta
Mandal, Shri Dhanik Lal
Mandal, Shri Sanat Kumar
Mhalgi, Shri R. K.
Mukherjee, Shrimati Geeta
Paswan, Shri Ram Vilas
Pathak, Shri Ananda
Rajda, Shri Ratansinh
Roy Pradhan, Shri Amar
Saha, Shri Ajit Kumar
Saran, Shri Daulat Ram
Shamanna, Shri T. R.
Shejwalkar, Shri N. K.
Suraj Bhan, Shri

MR. DEPUTY-SPEAKER: Subject to Correction, the result* of the Division is: Ayes 63; Noes 25.

The Motion was adopted.

SHRI P. VENKATASUBBAIAH:
Sir, I introduce the Bill.

14.36 hrs.

STATEMENT RE. CODE OF CRIMINAL PROCEDURE (AMENDMENT) ORDINANCE, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Code of Criminal Procedure (Amendment) Ordinance, 1980.

14.37 hrs.

EYES (AUTHORITY FOR USE FOR THERAPEUTIC PURPOSES) BILL†

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): On behalf of Shri B. Shankaranand, I beg to move for leave to introduce a Bill to provide for the use of eyes of deceased persons for therapeutic purposes and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the use of eyes of deceased persons for therapeutic purposes and for matters connected therewith."

The motion was adopted.

*The following Members also recorded their vote:

AYES: Srvashri G. L. Dogra Subba Rao Choudary, M. Rajeshkhara Murthy, Shiv Prasad Sahu, Kamaluddin Ahmed, R. Muthu Kumaran, Virdhi Chandra Jain, Era Anbarasu and K. Arjunan.

NOES: Dr. Vasant Kumar Pandit, Sarvashri Mohammad Ismail, A. K. Balan, Jai Pal Singh Kashyap and Baju Ban Riyan.

†Published in Gazette of India Extraordinary, Part II Section 2 dated 1-12-1980.